

Date	Office Report	Orders
		<p>28.2.1990.</p> <p>Present: Applicant in person.</p> <p>Heard. Since the application has been moved on 19th inst, that was precisely the date when the applicant made representation to the authority concerned, by name, we are of the view consider that the application is pre-mature. Hence at the request of the applicant the same is allowed to be withdrawn. He may claim the refund, in accordance with the rules.</p> <p><i>I.K. Rasgotra</i> (I.K. Rasgotra) Member (A)</p> <p><i>T.S. Oberoi</i> (T.S. Oberoi) Member (J)</p>